

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

No: 965

Dated: 1/12/2016

Sanction is hereby accorded to the additional allotment of funds in favour of the subordinate court detailed below under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, , under various object heads for the current financial year 2016-17.

Rs. In lacs

S.No	Name of the court	Salary	POL	T.E.	Tele phone
1.	Pr. D&S Judge, Pulwama.	20.00	---	---	---
2	Addl. D&S Judge, Jammu.	15.00	0.20	---	---
3.	2 nd . Addl. D&S Judge, Sgr.	10.00	---	---	---
4.	C.J.M. Ramban.	---	---	0.20	0.10
5.	C.J.M. Udhampur.	14.00	---	---	---
6.	P&T Magistrate, Srinagar.	---	0.20	0.20	---
7.	Municipal Magistrate, Jammu	---	---	0.75	0.05
8	Munsiff, Sanku.	---	0.20	---	---
9.	Munsiff, Basohli.	10.00	---	---	---
10.	Munsiff, Tangdhar.	---	---	0.50	---
11.	2 nd . Addl. Munsiff, Jammu.	10.00	0.20	---	0.05
12.	3 rd . Addl. Munsiff, Srinagar.	---	0.10	---	---
13.	Addl. Mobile Magistrate, Ramban (Under 13 th FC)	3.85	0.20	---	---


By Order.


Deputy Registrar (Accts) 1/12

No: 24728-48/AC Dated: 1/12/2016

Copy to the:-

- 1 Pr. D&S Judge, Pulwama
- 2 Addl. D&S Judge, Jammu.
3. 2nd. Addl. D&S Judge, Srinagar..
- 4-5 C.J.M. Ramban/Udhampur..
- 6 P&T Magistrate, Srinagar.
- 8-10 Munsiff, Sanku/Basohli/Tangdhar.
11. 2nd. Addl. Munsiff, Jammu
- 12 3rd. Addl. Munsiff, Srinagar.
13. Addl. Mobile Magistrate, Ramban (Under 13th FC).
14. Try Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
15. Treasury Officer, Saddar Court Try. Srinagar.
- 16-20 Try Officer, Pulwama/Ramban/Sanku/Udhampur/Tangdhar/Basohli.
..... for information and n/a.
21. Order file.


Deputy Registrar (Accts) 1/12

9/10/16 Jammu In up-lodiy
